IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI SPECIAL BENCH (COURT-I)

(IB)-248(PB)/2017

In the matter of:

Grasim Industries Limited

....PETITIONER

Vs.

Spentex Industries Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC, 2016

Order delivered on 19.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Argan Behl, Advocate

Mr. Ashish Prasad, Advocate

For the Respondent/Corporate Debtor: Ms. Purti Marwaha Gupta, Advocate

Mr. CS Chauhan, Advocate Ms. Henna George, Advocate

For the Intervener

ORDER

Learned Counsel for the parties are present. Heard the matter.

Order reserved.

(DEEPÁ KRISHAN)

SdI-

MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit

19.1.2018